

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 527 of 2020

IN THE MATTER OF:

MCC Concrete

...Appellant.

Versus

Northway Spaces Ltd.

...Respondent.

Present:

**For Appellant: Mr. Malak Manish Bhatt and Mr. Udbhav Nanda,
Advocates.**

For Respondent: Mr. Manu Aggarwal, Advocate.

ORDER
(Virtual Mode)

12.11.2020 Heard Learned Counsel for the parties at length.

Judgement Reserved.

Parties may file Written Submissions not more than three pages within a week along with the relevant citations.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/GC.